

Central Administrative Tribunal
Principal Bench

R.A. No. 310/2002 In
O.A. No. 736/2001

New Delhi this the 8th day of January, 2002

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

Pankaj Misra

-Applicant

Versus

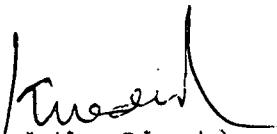
Union of India & Others

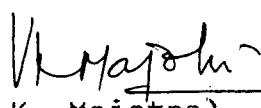
ORDER (By Circulation)

Hon'ble Shri V.K. Majotra, Member (A)

Through this Application, applicant has sought review of orders dated 3.7.2002 made in OA-736/2001 whereby the said OA was dismissed being devoid of merit.

2. We have considered the points raised in the present application. This application is merely an attempt to re-argue the case again, which is not within the scope and ambit of a review petition. As such, this RA is dismissed in circulation.


(Kuldip Singh)
Member (J)


(V.K. Majotra)
Member (A)

cc.